

**N O T I C E**

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person that at the **Principal Seat at Bombay and its benches at Nagpur and Aurangabad and High Court of Bombay at Goa**, on **Thursday, 25<sup>th</sup> April 2024** and **Monday, 29<sup>th</sup> April 2024** :

“**In the Second Session**, Court working hours will be from 3.00 pm. to 5.00 pm.”

Dated this the 24<sup>th</sup> day of April 2024

By Order

Sd/-  
(S. B. Bhansali)  
Prothonotary & Sr. Master,  
High Court, O.S. Bombay.

Sd/-  
(H. M. Bhosale)  
Registrar (Judl-I),  
High Court, A.S., Bombay.